

**(2024) 03 TP CK 0054**

**Tripura High Court- Agartala**

**Case No:** Criminal Revision Petition No. 26 Of 2023

Jiban Kumar Rakshit

APPELLANT

Vs

Subrata Bikash Dutta

RESPONDENT

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**Date of Decision:** March 28, 2024

**Acts Referred:**

- Negotiable Instruments Act, 1881 - Section 148(1)

**Hon'ble Judges:** Biswajit Palit, J

**Bench:** Single Bench

**Advocate:** S. Lodh, S. Majumder, Sukanta Sarkar, R. Purkayastha, R. Saha, Raju Datta

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**Judgement**